

SHAILA CLUBS AND RESORTS PRIVATE LIMITED

(Filing under clause (ca) of sub-regulation (2) of regulation 13 of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

Sl. No.	Category of creditor	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims not admitted	Amount of claims under verification	Details in Annexure	Remarks, if any
		No. of claims	Amount	No. of claims	Amount of claims admitted					
1	Secured financial creditors belonging to any class of creditors	-	-	-	-	-	-	-	-	
2	Unsecured financial creditors belonging to any class of creditors	-	-	-	-	-	-	-	-	
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	-	-	-	-	-	-	-	-	
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	4	46,98,49,382/-	1	12,57,35,556/-	-	-	34,41,13,826/-	4	Claim amount under verification, additional documents/clarification sought
5	Operational creditors (Workmen)	-	-	-	-	-	-	-	-	
6	Operational creditors (Employees)	-	-	-	-	-	-	-	-	
7	Operational creditors (Government Dues)	-	-	-	-	-	-	-	-	
8	Operational creditors (other than Workmen and Employees and Government Dues)	1	157,76,37,309/-	-	-	-	-	157,76,37,309/-	8	Claim amount under verification, additional documents/clarification sought
9	Other creditors, if any, (other than financial creditors and operational creditors)	-	-	-	-	-	-	-	-	
Total		5	204,74,86,691/-	1	12,57,35,556/-	-	-	192,175,1,135		

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Annexure-4

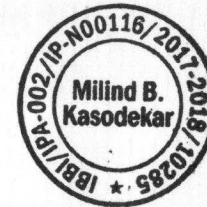
Name of the corporate debtor: Shaila Clubs and Resorts Private Limited; Date of commencement of CIRP: 28th July, 2023; List of creditors as on: 19th August, 2023

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Savannah Lifestyle Private Limited	12.08.2023	46,98,49,382/-	12,57,35,556/-	Unsecured FC	-	-	100%	-	-	-	34,41,13,826/-	Additional documents awaited

CTBC



Annexure-8

Name of the corporate debtor: Shaila Clubs and Resorts Private Limited; Date of commencement of CIRP: 28th July, 2023; List of creditors as on: 19th August, 2023

List of operational creditors (other than Workmen and Employees and Government Dues)

Sl. No.	Name of creditor	Details of claim received		Amount of claim admitted	Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed		Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?					
1	Savannah Lifestyle Private Limited	12.08.2023	157,76,37,309/-	-	Operational Creditors	-	-	-	100%	-	-	34,41,13,826/-	Documents Supporting Claims awaited

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